

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 202  
CP No. (IB)- 37/7/JPR/2023  
Under Section 7 of IBC, 2016

**In the matter of:**

**Equitas Small Finance Bank Ltd.**

**.... Financial Creditor**

**Versus**

**Jumbo Finvest (India) Ltd.**

**...Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

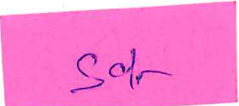
**Present Through Video Conferencing: -**

For the Financial Creditor : Hemant Kothari, Adv.

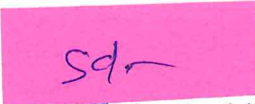
For the Corporate Debtor : Danish Akhtar, Adv.

**ORDER**

Heard Mr. Hemant Kothari, Adv. appearing on behalf of the Petitioner. Mr. Danish Akhtar, Adv. appearing on behalf of the Respondent. Learned counsel for the Petitioner seeks time to file rejoinder. Rejoinder, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the matter on 12.08.2024.

  
Sd/-

(Rajeev Mehrotra)  
Technical Member

  
Sd/-

(Deep Chandra Joshi)  
Judicial Member

July 16, 2024